

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

19. C.P. (IB)/31(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.06.2024**

Name of the Party: R.A.J. Krishna Construction
Company Private Limited
Vs
Capacit,E Infra Projects Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Shaleen Srivastava for the Operational Creditor and Adv. Nausher Kohli for the Corporate Debtor are present.
2. Ld. Counsel for the Corporate Debtor is directed to serve the copy of reply to the Operational Creditor.
3. Post this matter on **06.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)